


**Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Jammu**

**Notification
Jammu, the 20th of May, 2020**

S.O. 177.-In exercise of powers conferred by Section 93 of the Jammu and Kashmir Reorganization Act, 2019, and S.O. 3937 (E) dated 31st October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31st October, 2019, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to appoint Mr B. R. Sharma, IAS (Retd.), as Chairman, Public Service Commission for the Union territory of Jammu and Kashmir. He shall hold the position of the Chairman, Public Service Commission, till he attains the age of sixty two years.

His appointment shall take effect from the date he assumes the office.

By Order of the Lieutenant Governor.


20.05.2020

(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government
Dated: 20-05-2020

No.: GAD(Ser)IAS/80/2016

Copy to Mr B. R. Sharma, IAS (Retd.).

Copy also to the:-

1. Secretary, Department of Personnel & Training, Government of India, North Block, New Delhi-110001.

2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Administrative Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Chief Electoral Officer, J&K.
7. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Divisional Commissioner, Jammu/Kashmir.
9. Director General, IMPARD, J&K.
10. Director, Anti Corruption Bureau, J&K.
11. All Heads of Departments.
12. Director, Information, J&K.
13. All Deputy Commissioners.
14. Registrar General, J&K High Court, Jammu.
15. Secretary, J&K Public Service Commission.
16. Director Estates.
17. Director, Archives, Archaeology and Museums.
18. Executive Director, J&K Rehabilitation Council.
19. Managing Directors of all Public Sector Undertakings.
20. Secretary, J&K Services Selection Board.
21. General Manager, Government Press, Jammu/Srinagar.
22. Private Secretaries to Advisor (S)/(F)/(B) & (BK) to the Lieutenant Governors.
23. Private Secretary to the Chief Secretary.
24. Private Secretary to Advocate General, J&K for information of Learned Advocate General.

One